

### Labour Welfare Schemes in Industrial Units

3335. SHRI KAILASH MEGHWAL: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering more progressive labour welfare schemes in Industrial Units in which Public Financial Institutions have a majority share holding;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise.

(c) The various welfare schemes which are implemented under different labour laws have been made for the welfare of workers in general. While implementing such schemes, no distinction is made whether the same is implemented for a unit where Public Financial Institutions have a majority share holding or otherwise.

### Committee for Jhuggi Dwellers

3336. SHRI RAVINARAYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to set up any Committee for resettling jhuggi dwellers in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.

### Minimum Wages in Punjab

3337. SHRI NIRMAL KANTI CHATTERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether the minimum wages of agricultural workers announced by the Punjab Government have been given to the workers working in Government firms and in other rural developments, forests, roads construction works;

(b) if so, the rates of minimum wages being paid category-wise;

(c) whether the minimum wage fixed by the Punjab Government has been given to the agricultural workers in the State; and

(d) if not, the steps being taken to implement the payment of minimum wages in Punjab?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The minimum wages announced by the Punjab Government by its notification dated 18.9.1989 are being paid to the workers working in Government frames. In other employments, minimum rates are fixed separately.

(b) The minimum wage rate as on 1.9.89 being paid to workers in different employments are:

Agriculture	Rs. 33.30 per day (without meals) Rs. 29.30 per day (with meals)
Forestry	Rs. 825.00 per month
Roads Construction	Under fixation by the Punjab Government